NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/549/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: NECTAR

NAME OF THE RESPONDENT(S)

: SRIVARI METAL WORKS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. MADESHUMRAN D. Jamahar

Countel der Res Pendent

· 41/11/05

ORDER

Counsels for both the parties are present. Counsel for the Applicant has rejected the proposal that has been given by the Corporate Debtor. However, Counsel for the Corporate Debtor prayed for time to file the revised schedule for payment and the valuation of the machinery available with them. Subject to this condition, Counsel for the Applicant did not oppose the submissions of the Counsel for the Corporate Debtor. At request, time is enlarged. Put up on 29.11.2017 at 10.30 A.M.

-sd-

MEMBER (TECHNICAL) ghk

-sel-

MEMBER (JUDICIAL)